

16

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P.(CAA) No. 9/230-232/NCLT/AHM/2017 (New)  
Gujarat High Court CA no. 472/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017**

Name of the Company: Icenet Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

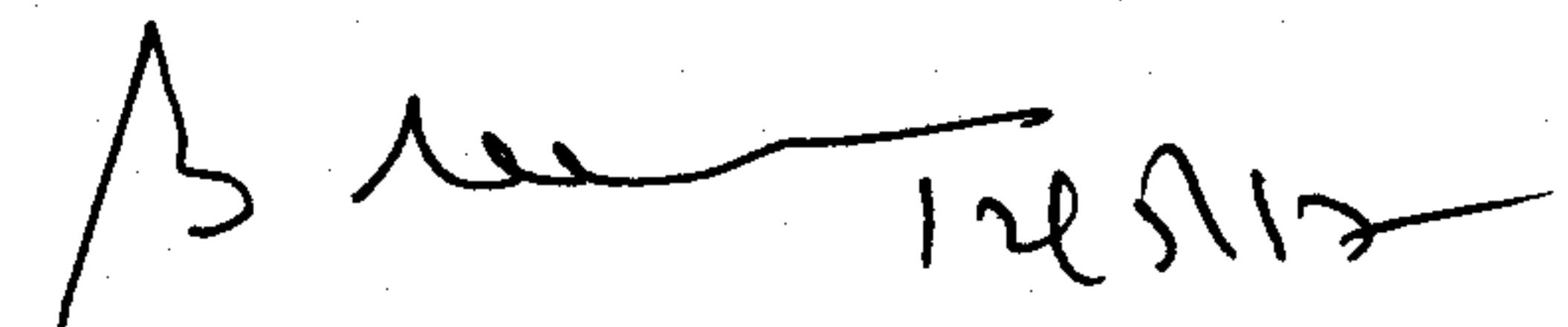
1.	TANVISH BHATT	Advocate	Petitioner	P.O. Bhatt
2.	RAHUL DEV	Advocate	Petitioner	<u>Rahul</u>

**ORDER**

Learned Advocate Mr. Tanvish Bhatt with Learned Advocate Mr. Rahul Dev present for Petitioner.

At request of learned Counsel for petitioner.

List the matter 26.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 12th day of May, 2017.